

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/00012/2017**

**Chandigarh, this the 7<sup>th</sup> day of May, 2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

...

Gian Chand Rana s/o late Shri Thakur Salig Ram, aged 61 years (Retired Compulsory on 13.3.2009) presently residing at House No. 309, GH-27, Mansa Devi Complex, Panchkula, Sector 5, Panchkula, Haryana.

....APPLICANT

(Argued by: Shri H.K. Sharma, Advocate)

VERSUS

1. Union of India through its General Manager, Northern Railway, Baroda House, New Delhi.
2. The General Manager, Northern Railway, Baroda House, New Delhi.
3. The Additional Divisional Railway Manager, Northern Railway, Divisional Railway Manager's office, Ambala Cantt.
4. The Senior Divisional Commercial Manager, Northern Railway, DRM Office, Ambala Cantt.
5. The Divisional Commercial Manager, Northern Railway, DRM Office, Ambala Cantt.
6. Shri Hari Singh, Senior Vigilance Inspector (Retired) to be served through General Manager (Vigilance) Northern Railway Baroda House, New Delhi.

....RESPONDENTS

(By Advocate: Shri Rohit Sharma)

**ORDER (Oral)**  
**SANJEEV KAUSHIK, MEMBER (J)**

After arguing for some time, the learned counsel appearing on behalf of applicant, realized that he has not challenged the order

passed by the appellate authority as well as revisional authority, therefore, he seeks permission to withdraw the instant Original Application (O.A.), with liberty to file fresh one, on the same cause of action, by challenging the order of appellate authority as well as revisional authority with better particulars.

2. Therefore, the O.A. is dismissed as withdrawn with liberty as prayed for.

**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 07.05.2018**

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